203 Written Answeres to [RAJYA SABHA] Papers Laid on the 204 Ouestions Table

near the aircraft for security check of women passengers; and

(e) if so, by when; and if not, what are the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ PATIL): (a) Security check of passengers at Jaipur airport involves (i) hand baggage check and (ii) frisking with a metal detector.

- (b) At some sensitive airports, a secondary check near the ladder point is in vogue.
 - (c) No. Sir.
- (d) and (e) The airport security police have already been provided with two portable screens to frisk lady passengers near the ladder point.

Commonwealth membership to Pakistan and Fiji

1573. SHRIMATI SURYAKANTA JAYAWANTRAO PATIL: SHRI BHUVANESH CHATURVEDI:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether Government propose to sponsor Pakistan's case for rejoining the Commonwealth; if so, what are the reasons therefor;
- (b) whether the issue was discussed with the Pak Prime Minister Mrs. Bhutto at Islamabad recently; if so, whether she had made any request in this regard; and
- (c) whether Government propose to oppose Fiji's request for re-admission into Commonwealth; and what are the names of the countries which are supporting Fiji and those which are opposing?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH): (a) Government of India have agreed to

welcome and support Pakistan's case for rejoining the Commonwealth whenever Pakistan makes a formal request to the Commonwealth. it will be recalled that a democratically elected Government of Pakistan had pulled out of the Commonwealth. If another democratically elected Government of that country wishes to rejoin the Commonwealth, India would support it.

- (b) No, Sir.
- (c) The Government remain opposed to Fiji's readmission into the Commonwealth. Since Fiji has not made any application for readmission to the Commonwealth, the policy of other countries in this regard is not known,

12 Noon

PAPERS LAID ON THE TABLE

- Report (1987-88) on the working of the commission of Railway Safety, Lucknow.
- II National Airports (Employees Conduct, Discipline and Appeal) Regulations, 1988.

THE MINISTEM OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ PATIL): Sir, I beg to lay on the Table—

- I. A copy (in English and Hindi) of the Annual Report on the working of the Commission of Railway Safety, Lucknow, for the year 1987-88 [Placed in Library. See No. LT.7504/89]
- II. A copy (in English and Hindi) of the Ministry of Civil Aviation and Tourism, Notification No. SEC. 9.2.7., dated the 30th August, 1988, publishing the National Airports Authority (Employees Conduct, Discipline and Appeal) Regulations, 1988, under section 40 of the National Airports Authority Act, 1985. [Placed in Library. See No. LT. 7503 / 89